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Title: Papers laid on the Table of the House by Ministers/members.

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): Sir, on behalf of Shri Prithviraj Chavan, I beg to lay on the Table:-

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (1) of Section 37 of the Administrative Tribunal Act, 1985:-

- (i) The Andhra Pradesh Administrative Tribunal (Salaries and Allowances and Conditions of Service of Chairman, Vice-Chairman and Members) Amendment Rules, 2010 published in Notification No. G.S.R. 219(E) in Gazette of India dated 29th March, 2010.
- (ii) The Himachal Pradesh Administrative Tribunal (Salaries and Allowances and Conditions of Service of Chairman, Vice-Chairman and Members) Amendment Rules, 2010 published in Notification No. G.S.R. 220(E) in Gazette of India dated 29th March, 2010.
- (iii) The Karnataka Administrative Tribunal (Salaries and Allowances and Conditions of Service of Chairman, Vice-Chairman and Members) Amendment Rules, 2010 published in Notification No. G.S.R. 221(E) in Gazette of India dated 29th March, 2010.
- (iv) The Madhya Pradesh Administrative Tribunal (Salaries and Allowances and Conditions of Service of Chairman, Vice-Chairman and Members) Amendment Rules, 2010 published in Notification No. G.S.R. 222(E) in Gazette of India dated 29th March, 2010.
- (v) The Maharashtra Administrative Tribunal (Salaries and Allowances and Conditions of Service of Chairman, Vice-Chairman and Members) Amendment Rules, 2010 published in Notification No. G.S.R. 223(E) in Gazette of India dated 29th March, 2010.
- (vi) The Orissa Administrative Tribunal (Salaries and Allowances and Conditions of Service of Chairman, Vice-Chairman and Members) Amendment Rules, 2010 published in Notification No. G.S.R. 224(E) in Gazette of India dated 29th March, 2010.
- (vii) The Tamil Nadu Administrative Tribunal (Salaries and Allowances and Conditions of Service of Chairman, Vice-Chairman and Members) Amendment Rules, 2010 published in Notification No. G.S.R. 225(E) in Gazette of India dated 29th March, 2010.
- (viii) The West Bengal Administrative Tribunal (Salaries and Allowances and Conditions of Service of Chairman, Vice-Chairman and Members) Amendment Rules, 2010 published in Notification No. G.S.R. 226(E) in Gazette of India dated 29th March, 2010.

(Placed in Library, See No. LT-2418/15/10)

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Council of Scientific and Industrial Research, New Delhi, for the year 2007-2008.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Council of Scientific and Industrial Research, New Delhi, for the year 2007-2008, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Council of Scientific and Industrial Research, New Delhi, for the year 2007-2008.

(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library, See No. LT-2419/15/10)

(4) A copy each of the following papers (Hindi and English versions):-

- (i) Memorandum of Understanding between the Uranium Corporation of India Limited and the Department of Atomic

Energy, for the year 2010-2011.

(Placed in Library, See No. LT-2420/15/10)

(ii) Memorandum of Understanding between the Electronics Corporation of India Limited and the Department of Atomic Energy, for the year 2010-2011.

(Placed in Library, See No. LT-2421/15/10)

(iii) Memorandum of Understanding between the Indian Rare Earths Limited and the Department of Atomic Energy, for the year 2010-2011.

(Placed in Library, See No. LT-2422/15/10)

(iv) Memorandum of Understanding between the Nuclear Power Corporation of India Limited and the Department of Atomic Energy, for the year 2010-2011.

(Placed in Library, See No. LT-2423/15/10)

(v) Memorandum of Understanding between the Bharatiya Nabhikiya Vidyut Nigam Limited and the Department of Atomic Energy, for the year 2010-2011.

(Placed in Library, See No. LT-2424/15/10)

(5) A copy of the Notification No. G.S.R. 212(E) (Hindi and English versions) published in Gazette of India dated 29th March, 2010, appointing the 29th day of March, 2010, as the date on which the provisions of the Science and Engineering Research Board Act, 2008, shall come into force issued under sub-section (2) of Section (1) of the said Act.

(Placed in Library, See No. LT-2425/15/10)

(6) A copy each of the following Notifications (Hindi and English versions) issued under sub-section (2) of Section 3 of the All India Services Act, 1951:-

(i) The Indian Police Service (Fixation of Cadre Strength) Sixth Amendment Regulations, 2009 published in Notification No. G.S.R. 893(E) in Gazette of India dated 11th December, 2009.

(ii) The Indian Police Service (Pay) Sixth Amendment Rules, 2009 published in Notification No. G.S.R. 894(E) in Gazette of India dated 11th December, 2009.

(iii) The Indian Forest Service (Fixation of Cadre Strength) Eighth Amendment Regulations, 2009 published in Notification No. G.S.R. 905(E) in Gazette of India dated 18th December, 2009.

(iv) The Indian Forest Service (Pay) Eighth Amendment Rules, 2009 published in Notification No. G.S.R. 906(E) in Gazette of India dated 18th December, 2009.

(v) The Indian Forest Service (Fixation of Cadre Strength) Ninth Amendment Regulations, 2009 published in Notification No. G.S.R. 907(E) in Gazette of India dated 18th December, 2009.

(vi) The Indian Forest Service (Pay) Ninth Amendment Rules, 2009 published in Notification No. G.S.R. 908(E) in Gazette of India dated 18th December, 2009.

- (vii) The Indian Forest Service (Fixation of Cadre Strength) Tenth Amendment Regulations, 2009 published in Notification No. G.S.R. 909(E) in Gazette of India dated 18th December, 2009.
- (viii) The Indian Forest Service (Pay) Tenth Amendment Rules, 2009 published in Notification No. G.S.R. 910(E) in Gazette of India dated 18th December, 2009.
- (ix) The Indian Forest Service (Fixation of Cadre Strength) Eleventh Amendment Regulations, 2009 published in Notification No. G.S.R. 911(E) in Gazette of India dated 18th December, 2009.
- (x) The Indian Forest Service (Pay) Eleventh Amendment Rules, 2009 published in Notification No. G.S.R. 912(E) in Gazette of India dated 18th December, 2009.
- (xi) The Indian Administrative Service (Fixation of Cadre Strength) Amendment Regulations, 2010 published in Notification No. G.S.R. 71(E) in Gazette of India dated 10th February, 2010.
- (xii) The Indian Administrative Service (Pay) Amendment Rules, 2010 published in Notification No. G.S.R. 72(E) in Gazette of India dated 10th February, 2010.
- (xiii) The Indian Administrative Service (Fixation of Cadre Strength) Second Amendment Regulations, 2010 published in Notification No. G.S.R. 190(E) in Gazette of India dated 12th March, 2010.
- (xiv) The Indian Administrative Service (Pay) Third Amendment Rules, 2010 published in Notification No. G.S.R. 191(E) in Gazette of India dated 12th March, 2010.
- (xv) The Indian Police Service (Fixation of Cadre Strength) Amendment Regulations, 2010 published in Notification No. G.S.R. 227(E) in Gazette of India dated 30th March, 2010.
- (xvi) The Indian Police Service (Pay) Second Amendment Rules, 2010 published in Notification No. G.S.R. 228(E) in Gazette of India dated 30th March, 2010.
- (xvii) The Indian Police Service (Fixation of Cadre Strength) Second Amendment Regulations, 2010 published in Notification No. G.S.R. 229(E) in Gazette of India dated 30th March, 2010.
- (xviii) The Indian Police Service (Pay) Third Amendment Rules, 2010 published in Notification No. G.S.R. 230(E) in Gazette of India dated 30th March, 2010.
- (xix) The Indian Police Service (Fixation of Cadre Strength) Third Amendment Regulations, 2010 published in Notification No. G.S.R. 231(E) in Gazette of India dated 30th March, 2010.
- (xx) The Indian Police Service (Pay) Fourth Amendment Rules, 2010 published in Notification No. G.S.R. 232(E) in Gazette of India dated 30th March, 2010.
- (xxi) The Indian Police Service (Fixation of Cadre Strength) Fourth Amendment Regulations, 2010 published in Notification No. G.S.R. 233(E) in Gazette of India dated 30th March, 2010.
- (xxii) The Indian Police Service (Pay) Fifth Amendment Rules, 2010 published in Notification No. G.S.R. 234(E) in Gazette of India dated 30th March, 2010.
- (xxiii) The Indian Police Service (Fixation of Cadre Strength) Fifth Amendment Regulations, 2010 published in Notification No. G.S.R. 235(E) in Gazette of India dated 30th March, 2010.
- (xxiv) The Indian Police Service (Pay) Sixth Amendment Rules, 2010 published in Notification No. G.S.R. 236(E) in Gazette of India dated 30th March, 2010.
- (xxv) The Indian Police Service (Fixation of Cadre Strength) Sixth Amendment Regulations, 2010 published in Notification No. G.S.R. 237(E) in Gazette of India dated 30th March, 2010.
- (xxvi) The Indian Police Service (Pay) Seventh Amendment Rules, 2010 published in Notification No. G.S.R. 238(E) in Gazette of India dated 30th March, 2010.

- (xxvii) The Indian Police Service (Fixation of Cadre Strength) Seventh Amendment Regulations, 2010 published in Notification No. G.S.R. 239(E) in Gazette of India dated 30th March, 2010.
- (xxviii) The Indian Police Service (Pay) Eighth Amendment Rules, 2010 published in Notification No. G.S.R. 240(E) in Gazette of India dated 30th March, 2010.
- (xxix) The Indian Police Service (Fixation of Cadre Strength) Eighth Amendment Regulations, 2010 published in Notification No. G.S.R. 241(E) in Gazette of India dated 30th March, 2010.
- (xxx) The Indian Police Service (Pay) Ninth Amendment Rules, 2010 published in Notification No. G.S.R. 242(E) in Gazette of India dated 30th March, 2010.
- (xxxi) The Indian Police Service (Fixation of Cadre Strength) Ninth Amendment Regulations, 2010 published in Notification No. G.S.R. 243(E) in Gazette of India dated 30th March, 2010.
- (xxxii) The Indian Police Service (Pay) Tenth Amendment Rules, 2010 published in Notification No. G.S.R. 244(E) in Gazette of India dated 30th March, 2010.
- (xxxiii) The Indian Police Service (Fixation of Cadre Strength) Tenth Amendment Regulations, 2010 published in Notification No. G.S.R. 245(E) in Gazette of India dated 30th March, 2010.
- (xxxiv) The Indian Police Service (Pay) Eleventh Amendment Rules, 2010 published in Notification No. G.S.R. 246(E) in Gazette of India dated 30th March, 2010.
- (xxxv) The Indian Police Service (Fixation of Cadre Strength) Eleventh Amendment Regulations, 2010 published in Notification No. G.S.R. 247(E) in Gazette of India dated 30th March, 2010.
- (xxxvi) The Indian Police Service (Pay) Twelfth Amendment Rules, 2010 published in Notification No. G.S.R. 248(E) in Gazette of India dated 30th March, 2010.
- (xxxvii) The Indian Police Service (Fixation of Cadre Strength) Twelfth Amendment Regulations, 2010 published in Notification No. G.S.R. 249(E) in Gazette of India dated 30th March, 2010.
- (xxxviii) The Indian Police Service (Pay) Thirteenth Amendment Rules, 2010 published in Notification No. G.S.R. 250(E) in Gazette of India dated 30th March, 2010.
- (xxxix) The Indian Police Service (Fixation of Cadre Strength) Thirteenth Amendment Regulations, 2010 published in Notification No. G.S.R. 251(E) in Gazette of India dated 30th March, 2010.
- (xl) The Indian Police Service (Pay) Fourteenth Amendment Rules, 2010 published in Notification No. G.S.R. 252(E) in Gazette of India dated 30th March, 2010.
- (xli) The Indian Administrative Service (Pay) Second Amendment Rules, 2010 published in Notification No. G.S.R. 102(E) in Gazette of India dated 25th February, 2010.
- (xlii) The Indian Police Service (Pay) Amendment Rules, 2010 published in Notification No. G.S.R. 172(E) in Gazette of India dated 3rd March, 2010.
- (xliii) The Indian Forest Service (Pay) Amendment Rules, 2010 published in Notification No. G.S.R. 173(E) in Gazette of India dated 3rd March, 2010.
- (xliv) The Indian Administrative Service (Pay) Fourth Amendment Rules, 2010 published in Notification No. G.S.R. 298(E) in Gazette of India dated 8th April, 2010.
- (xlv) The Indian Police Service (Pay) Fifteenth Amendment Rules, 2010 published in Notification No. G.S.R. 299(E) in Gazette of India dated 8th April, 2010.
- (xlvi) The Indian Forest Service (Pay) Second Amendment Rules, 2010 published in Notification No. G.S.R. 300(E) in

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): Sir, I beg to lay on the Table:-

(1) A copy each of the following Notifications (Hindi and English versions) issued under Section 38 of the Biological Diversity Act, 2002:-

- (i) G.S.R. 769(E) published in Gazette of India dated 7th April, 2010 notifying the species of plants and animals, mentioned therein, which are on the verge of extinction in the State of West Bengal.
- (ii) G.S.R. 770(E) published in Gazette of India dated 7th April, 2010 notifying the species of plants and animals, mentioned therein, which are on the verge of extinction in the State of Goa.

(Placed in Library, See No. LT-2427/15/10)

(2) A copy each of the following Notifications (Hindi and English versions) issued under various sections of the Environment (Protection) Act, 1986:-

- (i) G.S.R. 2154(E) published in Gazette of India dated the 24th August, 2009, regarding Sand Mining in Andaman and Nicobar Islands.
- (ii) G.S.R. 342(E) published in Gazette of India dated the 12th February, 2010, regarding Sand Mining in Andaman and Nicobar Islands.
- (iii) G.S.R. 116(E) published in Gazette of India dated the 19th January, 2010, regarding Andhra Pradesh Coastal Zone Management Authority.
- (iv) G.S.R. 61(E) published in Gazette of India dated the 12th January, 2010, regarding Andaman and Nicobar Islands Coastal Zone Management Authority.
- (v) G.S.R. 3250(E) published in Gazette of India dated the 21st December, 2009, regarding Daman and Diu Coastal Zone Management Authority.
- (vi) G.S.R. 3251(E) published in Gazette of India dated the 21st December, 2009, regarding Lakshadweep Coastal Zone Management Authority.
- (vii) G.S.R. 2294(E) published in Gazette of India dated the 9th September, 2009, regarding Karnataka Coastal Zone Management Authority.
- (viii) G.S.R. 661(E) published in Gazette of India dated the 23rd March, 2010, authorizing Bihar State Ganga River Conservation Authority or any authority or officer authorized by such Authority for the purpose of filing complaint for taking cognizance of any offence under the Environment (Protection) Act, 1986.
- (ix) G.S.R. 662(E) published in Gazette of India dated the 23rd March, 2010, delegating the power to the Bihar State Ganga River Conservation Authority subject to the condition that the Authority shall require any person or officer or other authority to furnish to such Authority any reports, returns, statistics, accounts and other information in relation to its functions under the Environment (Protection) Act, 1986.

(Placed in Library, See No. LT-2428/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): Sir, I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Culture Fund, New Delhi, for the year 2007-2008, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Culture Fund, New Delhi, for the year 2007-2008.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT-2429/15/10)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the North East Zone Cultural Centre, Dimapur, for the year 2008-2009, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the North East Zone Cultural Centre, Dimapur, for the year 2008-2009.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT-2430/15/10)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Museum, Kolkata, for the year 2005-2006, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Museum, Kolkata, for the year 2005-2006.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT-2431/15/10)

(7) A copy each of the following statements (Hindi and English versions) showing Action Taken by the Government on the assurances, promises and undertakings given by the Minister during various sessions of Thirteenth, Fourteenth and Fifteenth Lok Sabha :-

THIRTEENTH LOK SABHA

1 Statement No. XXIX Fifth Session, 2000

(Placed in Library, See No. LT-2432/15/10)

2 Statement No. XLVII Sixth Session, 2001

(Placed in Library, See No. LT-2433/15/10)

FOURTEENTH LOK SABHA

3 Statement No. XXIX Twelfth Session, 2003

(Placed in Library, See No. LT-2434/15/10)

4 Statement No. XXI Fourth Session, 2005

(Placed in Library, See No. LT-2435/15/10)

5 Statement No. XIV Ninth Session, 2006

(Placed in Library, See No. LT-2436/15/10)

6 Statement No. XIII Tenth Session, 2007

(Placed in Library, See No. LT-2437/15/10)

7 Statement No. XI Eleventh Session, 2007

(Placed in Library, See No. LT-2438/15/10)

8 Statement No. X Twelfth Session, 2007

(Placed in Library, See No. LT-2439/15/10)

9 Statement No. VIII Thirteenth Session, 2008

(Placed in Library, See No. LT-2440/15/10)

10 Statement No. VI Fourteenth Session, 2008

(Placed in Library, See No. LT-2441/15/10)

11 Statement No. V Fifteenth Session, 2009

(Placed in Library, See No. LT-2442/15/10)

FIFTEENTH LOK SABHA

12 Statement No. IV Second Session, 2009

(Placed in Library, See No. LT-2443/15/10)

13 Statement No. II Second Session, 2010

(Placed in Library, See No. LT-2444/15/10)

(8) (i) A copy of the Annual Report (Hindi and English versions) of the West Zone Cultural Centre, Udaipur, for the year 2008-2009, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the West Zone Cultural Centre, Udaipur, for the year 2008-2009.

(9) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (8) above.

(Placed in Library, See No. LT-2445/15/10)

(10) (i) A copy of the Annual Report (Hindi and English versions) of the South Zone Cultural Centre, Thanjavur, for the year 2008-2009, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the South Zone Cultural Centre, Thanjavur, for the year 2008-2009.

(11) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (10) above.

(Placed in Library, See No. LT-2446/15/10)

(12) (i) A copy of the Annual Report (Hindi and English versions) of the Eastern Zonal Cultural Centre, Kolkata, for the year 2008-2009, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Eastern Zonal Cultural Centre, Kolkata, for the year 2008-2009.

(13) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (12) above.

(Placed in Library, See No. LT-2447/15/10)

(14) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Cultural Resources and Training, New Delhi, for the year 2008-2009, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Centre for Cultural Resources and Training, New Delhi, for the year 2008-2009.

(15) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (14) above.

(Placed in Library, See No. LT-2448/15/10)

(16) (i) A copy of the Annual Report (Hindi and English versions) of the Khuda Bakhsh Oriental Public Library, Patna, for the year 2008-2009, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Khuda Bakhsh Oriental Public Library, Patna, for the year 2008-2009.

(17) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (16) above.

(Placed in Library, See No. LT-2449/15/10)

(18) (i) A copy of the Annual Report (Hindi and English versions) of the Sangeet Natak Akademi, New Delhi, for the year 2008-2009, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sangeet Natak Akademi, New Delhi, for the year 2008-2009.

(19) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (18) above.

(Placed in Library, See No. LT-2450/15/10)

- (20) (i) A copy of the Annual Report (Hindi and English versions) of the Salar Jung Museum, Hyderabad, for the year 2008-2009, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Salar Jung Museum, Hyderabad, for the year 2008-2009.
- (21) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (20) above.
- (Placed in Library, See No. LT-2451/15/10)

- (22) (i) A copy of the Annual Report (Hindi and English versions) of the North Central Zone Cultural Centre, Allahabad, for the year 2008-2009, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the North Central Zone Cultural Centre, Allahabad, for the year 2008-2009.
- (23) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (22) above.
- (Placed in Library, See No. LT-2452/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): Sir,
I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology, Kanpur, for the year 2008-2009.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology, Kanpur, for the year 2008-2009, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology, Kanpur, for the year 2008-2009.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.
- (Placed in Library, See No. LT-2453/15/10)
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Navodaya Vidyalaya Samiti, New Delhi, for the year 2008-2009.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Navodaya Vidyalaya Samiti, New Delhi, for the year 2008-2009, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Navodaya Vidyalaya Samiti, New Delhi, for the year 2008-2009.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.
- (Placed in Library, See No. LT-2454/15/10)
- (5) A copy of the Annual Accounts (Hindi and English versions) of the Indira Gandhi National Open University, New Delhi, for the year 2008-2009, together with Audit Report thereon.
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.
- (Placed in Library, See No. LT-2455/15/10)

- (7) A copy of the Annual Accounts (Hindi and English versions) of the Malaviya National Institute of Technology Jaipur, Jaipur, for the year 2007-2008, together with Audit Report thereon.
- (8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.
(Placed in Library, See No. LT-2456/15/10)
- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Kerala Mahila Samakhya Society, Trivandrum, for the year 2006-2007, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Kerala Mahila Samakhya Society, Trivandrum, for the year 2006-2007.
- (10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.
(Placed in Library, See No. LT-2457/15/10)
- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Sardar Vallabhbhai National Institute of Technology Surat, Surat, for the year 2008-2009.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Sardar Vallabhbhai National Institute of Technology Surat, Surat, for the year 2008-2009, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sardar Vallabhbhai National Institute of Technology Surat, Surat, for the year 2008-2009.
- (12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.
(Placed in Library, See No. LT-2458/15/10)
- (13) A copy of the Annual Accounts (Hindi and English versions) of the Nagaland University, Lumami, for the year 2007-2008, together with Audit Report thereon.
- (14) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (13) above.
(Placed in Library, See No. LT-2459/15/10)
- (15) (i) A copy of the Annual Report (Hindi and English versions) of the Sikkim University, Gangtok, for the year 2008-2009, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sikkim University, Gangtok, for the year 2008-2009.
- (16) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (15) above.
(Placed in Library, See No. LT-2460/15/10)
- (17) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology, Jalandhar, for the year 2008-2009, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology, Jalandhar, for the year 2008-2009.
- (18) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (17) above.

(Placed in Library, See No. LT-2461/15/10)

(19) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

(i) Review by the Government of the working of the Educational Consultants (India) Limited, Noida, for the year 2008-2009.

(ii) Annual Report of the Educational Consultants (India) Limited, Noida, for the year 2008-2009, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(20) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (19) above.

(Placed in Library, See No. LT-2462/15/10)

(21) A copy of the Annual Accounts (Hindi and English versions) of the University of Allahabad, Allahabad, for the year 2008-2009, together with Audit Report thereon.

(22) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (21) above.

(Placed in Library, See No. LT-2463/15/10)

(23) (i) A copy of the Annual Report (Hindi and English versions) of the Mahila Samakhya Karnataka, Bangalore, for the year 2008-2009, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Mahila Samakhya Karnataka, Bangalore, for the year 2008-2009.

(24) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (23) above.

(Placed in Library, See No. LT-2464/15/10)

(25) (i) A copy of the Annual Report (Hindi and English versions) of the Andhra Pradesh Mahila Samatha Society, Secunderabad, for the year 2008-2009, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Andhra Pradesh Mahila Samatha Society, Secunderabad, for the year 2008-2009.

(26) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (25) above.

(Placed in Library, See No. LT-2465/15/10)

(27) (i) A copy of the Annual Report (Hindi and English versions) of the State Project Directorate DPI Campus, Chennai, for the year 2008-2009, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the State Project Directorate DPI Campus, Chennai, for the year 2008-2009.

(28) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (27) above.

(Placed in Library, See No. LT-2466/15/10)

(29) (i) A copy of the Annual Report (Hindi and English versions) of the Jharkhand Mahila Samakhya Society, Ranchi, for the year 2008-2009, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Jharkhand Mahila Samakhya Society, Ranchi, for the year 2008-2009.

(30) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (29) above.

(Placed in Library, See No. LT-2467/15/10)

(31) A copy of the All India Council for Technical Education (Prevention and Prohibition of Ragging in Technical Institutions, Universities including Deemed to be Universities imparting technical education) Regulations, 2009 (Hindi and English versions) published in the Notification No. F. No. 37-3/Legal/AICTE/2009 in Gazette of India dated the 15th July, 2009, under Section 24 of the All India Council for Technical Education Act, 1987.

(32) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (31) above.

(Placed in Library, See No. LT-2468/15/10)

(33) A copy of the National Institutes of Technology (Council) Rules, 2009 (Hindi and English versions) published in the Notification No. G.S.R. 138 in Gazette of India dated the 26th September, 2009, under sub-section (1) of Section 34 of the National Institutes of Technology Act, 2007.

(Placed in Library, See No. LT-2469/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT H. PALA): Sir, I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Hydrology, Roorkee, for the year 2008-2009, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Institute of Hydrology, Roorkee, for the year 2008-2009.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT-2470/15/10)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Betwa River Board, Jhansi, for the year 2007-2008, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Betwa River Board, Jhansi, for the year 2007-2008.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT-2471/15/10)
